

सकते हैं। ऐसे चिल्लाने से कुछ नहीं होगा।

You are always welcome.

(व्यवधान)

अध्यक्ष महोदय : आप आकर मेरे से बात कर लीजिये। मुझे समझा दीजिये या मैं आपको समझा दूंगा।

श्री रामावतार शास्त्री (पटना) : दिल्ली में अन्तर्राष्ट्रीय वकील सम्मेलन हो रहा है। उसमें दक्षिण अफ्रीका के लोग भाग ले रहे हैं

MR. SPEAKER: This is nothing. Not allowed.

(Interruptions)**

अध्यक्ष महोदय : लीडर होकर आप रोज़ खराब करते हैं।

श्री रामावतार शास्त्री : जिस देश के साथ हमारे कोई सम्बन्ध नहीं है . . .

श्री राम बिलास पासवान : भूख से . . .

MR. SPEAKER: Not allowed. I have allowed 12 hours' discussion. I am not going to allow any more. No, no. Not allowed.

(Interruptions)**

श्री राम बिलास पासवान : डिप्टी स्पीकर ने कहा था कि यह अंडर कंसिडरेशन है।

12.03 hrs.

PAPERS LAID ON THE TABLE
COMPANY SECRETARIES REGULATIONS, 1982

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): I beg to lay on the Table a copy of the Company Secretaries Regulations, 1982 (Hindi and English versions) pub-

lished in Notification No. 710/2(1) in Gazette of India dated the 16th September, 1982 under sub-section (4) of section 39 of the Company Secretaries Act, 1980.

[Placed in Library See No. -LT-5517/82]

12.04 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Reports of Study Tours

SHRI A. C. DAS (Jaipur): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Report of the Study Tour of the Study Group I of the Committee on its visit to Village Rampur in District Mainpuri (U.P) on 31st July, 1982.

(ii) Report of the Study Tour of the Study Group II of the Committee on its visit to Village Gaini in District Aurangabad and Patna (Bihar) on 31st July and 1st August, 1982.

12.05 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya I am director to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 18th October, 1982, agreed without any amendment to the State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 6th October, 1982".